

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 03/2016

SECTION OF THE COMPANIES ACT: 391 to 394

In the matter of:

M/s. Payorite Print Media Pvt. Ltd.

..... **Petitioner**

VS.

M/s. Feenix Print Pvt. Ltd.

..... **Respondent**

Order deliver on 27.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Abhishek Baid, Advocate

For the Respondent (s) : None Appeared

ORDER

This matter was received on transfer from Hon'ble High Court of Rajasthan pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India.

The advocate for petitioner submitted that he could not get full brief from the previous counsel therefore, he requires to inspect the court file and obtain certified copy of certain documents in order to file two complete sets of the petition.

The advocate for petitioner sought three weeks time to file two complete sets of Petition.

List the matter on 21.08.2017.


(Shiv Ram Bairwa)
Registrar